

Title : Introduction of Inter-State River Water Regulatory Authority Bill, 2005.

SHRI MOHAN SINGH (DEORIA): Sir, I beg to move for leave to introduce a Bill to provide for the constitution of an Inter-State River Water Regulatory Authority for the distribution of inter-State river water and for matters connected therewith or incidental thereto.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to provide for the constitution of an Inter-State River Water Regulatory Authority for the distribution of inter-State river water and for matters connected therewith or incidental thereto."

*The motion was adopted.*

SHRI MOHAN SINGH : Sir, I introduce the Bill.

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